IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.417
CP(CAA) /63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited ... Applicant
And
Jasch Gauging technologies limited

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 02.02.2023

Coram:
Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Manish Gupta, CS
For the OL	: Ms. Hemlata Rawat, Adv.
For the IT Deptt.	: Mr. Zoheb Hossain, Sr. St. Counsel, Mr. Parth Semwal & Mr. Vipul Agrawal, Jr. St. Counsels for Revenue

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 06.03.2023.

Sd/-
Vishal Rana
Court Officer
Court IV